

**State Trading Corporation of India
(Private) Ltd.**

51. { Shri Morarka:
 { Shri Nathwani:

Will the Minister of Commerce and Industry be pleased to state on what basis the provision of Rs. 25 lacs is made for taxation in the indigenous cement account of the State Trading Corporation of India (Private) Ltd. for the period ending the 30th June, 1957 when the surplus shown in the account is over Rs. 5 crores?

The Minister of Commerce and Industry (Shri Morarji Desai): A provision of Rs. 25 lakhs was made as a contingent liability, because in the case of some States, it was not clear whether sales tax was leviable on transfer of cement from producers to the Corporation. This provision has no relation to the surplus in the Cement Account.

**State Trading Corporation of India
(Private) Ltd.**

52. { Shri Morarka:
 { Shri Nathwani:

Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the selling agents of the State Trading Corporation for selling cement;

(b) whether these agents are appoinaed to sell both indigenous as well as imported cement; and

(c) the total commission paid to each such agent and also the basis of such payment?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 20.]

(c) It will not be in the business interest of the Corporation to disclose the information.

Licences for Moulding Powder

53. Shri V. P. Nayyar: Will the Minister of Commerce and Industry be pleased to state:

(a) the total value of moulding powders for which users licences have been issued during the period from October, 1957 to March, 1958; and

(b) the total quantity of moulding powders produced in India in 1957-58?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) The total value for which actual user licences have been issued during the October-March, 1957-58, licensing period (upto week-ending 28th December, 1957), is approximately Rs. 12 lakhs.

(b) The production of Polystyrene and Phenol Formaldehyde moulding powder during April-December, 1957 was about 1,300 and 900 tons respectively.

**Malabar Spinning Mills Ltd., Kallai
(Kerala)**

54. Shri A. K. Gopalan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether he has received a memorandum from the workers of the Malabar Spinning Mills Limited, Kallai, Kerala State during his visit to that place on the 13th December, 1957; and

(b) if so, what action has been taken thereon?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Yes, Sir

(b) In the Memorandum it has been mentioned that the spinning machinery of the mills is as old as the mills itself i.e. 72 years and laying off of workers and subsequent partial closure are due to heavy accumulation of stocks. The Government is also requested to take urgent steps to prevent threatened closure and to rehabilitate the mills.